

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GCA MARKETING PRIVATE LIMITED OPERATING IN MULTI LEVEL
MARKETING OF AYURVEDIC HERBS (AS PER MOA)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	G.C.A.MARKETING PRIVATE LIMITED CIN: U52599PB2005PTC028378
2.	Address of the registered office	# F 77CIVIL LINES BATHINDA PUNJAB-115001
3.	URL of website	The Corporate Debtor does not have any website
4.	Details of place where majority of fixed assets are located	Not known
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the RP by mailing to the following id: cirp.gcamarketing@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be obtained from the RP by mailing to the following id: cirp.gcamarketing@gmail.com
10.	Last date for receipt of expression of interest	02-09-2023
11.	Date of issue of provisional list of prospective resolution applicants	12-09-2023
12.	Last date for submission of objections to provisional list	17-09-2023
13.	Process email id to submit EOI	cirp.gcamarketing@gmail.com



Harish Taneja

Resolution Professional

G.C.A. Marketing Private Limited

IBBI Regd. No. IBBI/IPA-002/IP-N00088/2017-18/10229

Correspondence Address: 302, 3rd Floor, R.G. Trade Tower,

Netaji Subhash Palace, Pitampura, Delhi-110034

E-mail: cirp.gcamarketing@gmail.com; harishtaneja78@gmail.com

Date: 17.08.2023

Place: New Delhi

Form No. 3 [See Regulation-15(1)(a)]/16(3) DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2) 1st Floor SCO 33-34-35 Sector-17A, Chandigarh

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GCA MARKETING PRIVATE LIMITED OPERATING IN MULTI LEVEL MARKETING OF AYURVEDIC HERBS (AS PER MOA)

Kotak Mahindra Bank Ltd. REGISTERED OFFICE: 27, BKC, C-27, G BLOCK, BANDRA KURLA COMPLEX, BANDRA (EAST), MUMBAI - 400051

Form No. 3 [See Regulation-15(1)(a)]/16(3) DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2) 1st Floor SCO 33-34-35 Sector-17 A, Chandigarh

DEBTS RECOVERY TRIBUNAL CHANDIGARH (DRT 2) 1st Floor SCO 33-34-35 Sector-17A, Chandigarh

DEBTS RECOVERY TRIBUNAL CHANDIGARH, (DRT-2) 1st Floor, SCO 33-34-35, Sector 17-A, Chandigarh

DEBTS RECOVERY TRIBUNAL, CHANDIGARH, (DRT-2) 1st Floor, SCO 33-34-35, Sector 17-A, Chandigarh

punjab national bank CIRCLE OFFICE : FAZILKA E-AUCTION SALE OF SECURED PROPERTIES ON 21.09.2023 FROM 02:15 PM TO 04:15 PM E-AUCTION SALE NOTICE

STATUTORY 15/30 DAYS (AS APPLICABLE) SALE NOTICE TO GENERAL PUBLIC AND IN PARTICULAR TO THE BORROWER(S), MORTGAGOR(S) AND GUARANTOR(S) UNDER RULE 6(2) & 8(6) READ WITH RULE 6 & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002 OF SARFAESI ACT

Table with columns: Sr. No., Name of Branch, Account Name, Description of Property/ies, Date of Notice u/s 13(2), Demand Amount, Reserve Price, Type of Possession

ਫਾਰਮ ਜੀ ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੱਦਾ

ਜੀਸੀਏ ਮਾਰਕੀਟਿੰਗ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, ਮਾਯੂਰਵੈਦਿਕ ਹਰਥਸ (ਜੈਮਬੀਏ ਮਨੁਸ਼ਾਬ) ਮਲਟੀ ਸੈਕਲ ਮਾਰਕੀਟਿੰਗ ਚਿਰ ਕਰ ਰਹੀ

ਦਾ ਇਨਸੋਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰਪਟਸੀ ਬਰਡ ਆਫ਼ ਇੰਡੀਆ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀਆਂ ਲਈ ਦਿਵਾਲੀਆ ਪ੍ਰਸਤਾਵ ਕਿਰਿਆ) ਰੇਗੂਲੇਸ਼ਨ, 2016 ਦੇ ਰੇਗੂਲੇਸ਼ਨ 36ਏ(1) ਅਧੀਨ)

ਸੰਬੰਧ ਵੇਰਵੇ

1. ਪੇਨ/ਸੀਆਈਐਨ/ਐਲਐਲਪੀ ਨੰ. ਸਮੇਤ ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਨਾਂ	ਜੀ.ਸੀ.ਏ. ਮਾਰਕੀਟਿੰਗ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ CIN: U52599PB2005PTC028378
2. ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ	# ਐਡ 77 ਸਿਵਲ ਲਾਈਨਜ਼, ਬਠਿੰਡਾ, ਪੰਜਾਬ-115001
3. ਵੈਬਸਾਈਟ ਦਾ ਪ੍ਰਯੋਗਐਲ	ਕਾਰਪੋਰੇਟ ਡੈਸ਼ਟਰ ਦੀ ਕੋਈ ਵੈਬਸਾਈਟ ਨਹੀਂ ਹੈ
4. ਸਥਾਨ ਦੇ ਵੇਰਵੇ ਜਿਥੇ ਜਿਆਦਾਤਰ ਵਿਕਸ਼ ਐਸਟਸ ਸਥਿਤ ਹਨ	ਪਤਾ ਨਹੀਂ
5. ਸਥਾਪਤ ਮੇਨ ਉਤਪਾਦਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਸਮਰੱਥਾ	NA
6. ਪਿਛਲੇ ਵਿੱਤੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਮੇਨ ਉਤਪਾਦਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਲਾਗਤ ਅਤੇ ਮਾਰਗ	NA
7. ਵਰਕਰਾਂ/ਵਰਕਮੈਨਾਂ ਦੀ ਗਿਣਤੀ	ਨਿੱਲ
8. ਪਿਛਲੇ ਦੋ ਸਾਲਾਂ ਦੀ ਉਪਲਬਧ ਵਿੱਤੀ ਸਟੇਟਮੈਂਟ (ਬੈਂਕਿੰਗ ਸਮੇਤ) ਸਮੇਤ ਕ੍ਰੈਡੀਟਰਾਂ ਦੀ ਸੂਚੀ, ਪ੍ਰਕਿਰਿਆਵਾਂ ਦੀ ਵਿਕਲਪਿਕ ਈਵੈਂਟਸ ਲਈ ਸੰਬੰਧਤ ਮਿਤੀਆਂ ਦੇ ਅਗਾਊਂ ਵੇਰਵੇ ਇਥੇ ਉਪਲਬਧ :	ਵੇਰਵੇ ਆਰਪੀ ਤੋਂ ਹੇਠ ਲਿਖੀ ਮੇਲ ਆਈਡੀ cirp.gcamarketing@gmail.com 'ਤੇ ਈਮਿਲ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤੇ ਜਾ ਸਕਦੇ ਹਨ।
9. ਕੰਡ ਦੇ ਸੈਕਸ਼ਨ 25(2)(b) ਅਧੀਨ ਰੇਜ਼ਲੂਸ਼ਨ ਐਪਲੀਕੇਟਸ ਲਈ ਪਾਤਰਤਾ ਇਥੇ ਉਪਲਬਧ :	ਵੇਰਵੇ ਆਰਪੀ ਤੋਂ ਹੇਠ ਲਿਖੀ ਮੇਲ ਆਈਡੀ cirp.gcamarketing@gmail.com 'ਤੇ ਈਮਿਲ ਭੇਜ ਕੇ ਪ੍ਰਾਪਤ ਕੀਤੇ ਜਾ ਸਕਦੇ ਹਨ।
10. ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਪ੍ਰਾਪਤ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	02-09-2023
11. ਪ੍ਰਸਤਾਵਤ ਰੇਜ਼ਲੂਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜ਼ੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	12-09-2023
12. ਆਰਜ਼ੀ ਸੂਚੀ ਲਈ ਵਿਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	17-09-2023
13. ਈਓਆਈ ਜਮ੍ਹਾਂ ਕਰਨ ਲਈ ਈਮਿਲ ਆਈਡੀ ਪ੍ਰਣਾਲੀ	cirp.gcamarketing@gmail.com

ਮਿਤੀ : 17.08.2023
ਸਥਾਨ : ਨਵੀਂ ਦਿੱਲੀ

ਹਰੀਸ਼ ਤਨੋਜਾ
ਰੇਜ਼ਲੂਸ਼ਨ ਪ੍ਰੋਵੀਡਨਲ

ਜੀ.ਸੀ.ਏ. ਮਾਰਕੀਟਿੰਗ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ

IBBI Regd. No. : IBBI/PA-002/PA-002/IP-N00088/2017-18/10229

ਤਾਲਮੇਲ ਪਤਾ : 302, ਤੀਜੀ ਮੰਚਿਲ, ਆਰ.ਜੀ. ਟ੍ਰੇਡ ਟਾਵਰ,

ਨੇਤਾਜੀ ਸੁਭਾਸ਼ ਪੈਲੇਸ, ਪਿਤਮਪੁਰਾ, ਦਿੱਲੀ-110034

ਈਮੇਲ : cirp.gcamarketing@gmail.com ; harishtaneja78@gmail.com

ਰੋਜ਼ਾਨਾ ਸਪੋਕਸਮੈਨ
RozanaSpokesman.com